

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/22/2016
NAME OF THE PETITIONER(S) : Anand P. Fredrick
NAME OF THE RESPONDENT(S) : Coromandel Indag Products India Limited and Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION FOR WHOM	

1.	B. MANIMARAN	R ₁ , R ₃ - R ₅	B. Ch. Ch.
2.	A. Sinastava for B. Dhananjay	Counsel for petitioner	SY -

ORDER

Counsel for petitioner present. Counsel for R₁, R₃ & R₅ present. No representation on behalf of R₂. Time extended at request of both sides for suggesting the name of the escrow ^{account} agent. Put up on 03.01.2018.

^{sd}
S Vijayaraghavan
Member (Technical)

^{sd}
K Anantha Padmanabha Swamy
Member (Judicial)